

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:1240
ANSWERED ON:26.11.2001
LABOUR CONTRACTS AWARDED BY COAL COMPANIES
LAXMAN GILUWA

Will the Minister of COAL AND MINES be pleased to state:

- (a) whether the labour contracts worth Rs. 900 crores have been awarded by the coal companies ;
- (b) if so, whether these companies are being deceived by way of showing more labour in connivance with the contractors and officers of coal companies;
- (c) the number of such cases detected so far, company-wise;
- (d) whether any enquiry has been conducted in this regard;
- (e) if so, the outcome thereof along with the number of contractors who are the relatives of the officers of coal companies engaged therein; and
- (f) the remedial action taken/ being taken in this regard ?

Answer

THE MINISTER OF STATE FOR COAL & MINES (SHRI RAVI SHANKAR PRASAD)

- (a) to (f): The information is being collected and will be laid on the Table of the House.